

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/2016
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	MANOJ MENON	Counsel for R ₁ in CA + TCP	V. HALLEL BEN FOR MANOJ MENON
2)	VASANTHAN BASKARAM	Counsel for R ₄ +R ₅ +R ₉ in CA + R ₅ +R ₈ in TCP	V. HALLEL BEN FOR VASANTHAN BASKA
3)	C. Prabhu Representing S. Chakravathi	Counsel for R ₃ in CA-13/2009	C. Prabhu
4)	S. Manjula Devi, ADY For LSR & CO	For Applicants/ Petitioners	S. Manjula Devi
5)	Ramji S for R-6 in main CP	Counsel for Respondent - 6 in main CP	Ramji S

ORDER

Ms S Manjula Devi, counsel for petitioners present. In the main CP, Shri V Hallel Ben, counsel for R1, counsel for R2, Shri C Prabhu, counsel for R3, counsel for R5 & R8 and Shri S Ramji, counsel for R6 are present. R4, R7, R9 and R10 are absent. No representation. In CA-13/2016, counsel for applicant present. Counsels for R1, R3, R4, R5 & R9 are present. Counsel for R3 prayed time for filing counter in the CA. Counsel for respondents are directed to file counter in the main CP by the next date of hearing. Time extended at request. Put up on **23.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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